

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-533

CP No111/241/242/ND/2019

IN THE MATTER OF:

Mr. Sunita Gupta & Anr

V/s

M/s. Vector Spicon Pvt. Ltd. & Ors.

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 16.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on **25.03.2021**.


(Anil Kumar)
for (Court Officer, C-V)